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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA 131/2009

Date of Order 25.02.2010

Mr. Vijay Mehta, Counsel for applicant.
None present for respondents.

Counsel for applicant submits that in view of Annexure-R/1 filed by the respondents, applicant has already got relief. He seeks permission to withdraw this Original Application.

Permission is granted and this Original Applicant is dismissed as withdrawn.


(Dr. K.S. Sugathan)
Administrative Member

Rss

W.H. OM
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04/03/10
W.H.

दिनांक 04/03/10 के आदेशानुसार
येरी उपस्थिति में दिनांक 9/2/16
को भाग-II व �III बद्द विद्यु गए।

अनुभास अधिकारी
केन्द्रीय धरारक्षणिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर